nd on the basis of the findings, proceed-igs were initiated against the concerned" ssistant Manager-II on the "rounds of inmaintenance of proper accounts in ie godown. However, before complefing e Enquiry, the Enquiry Officer resigned om the NCCF in May, 1987. NCCF is ow examining the case further.

iuspension of Assistant Manager of NCCF

3266. SHRI T. CHANDRASEKHAR EDDY Will the Minister of FOOD ND CIVIL SUPPLIES be pleased to ite.

- (a) whether it is a fact that an Assis-it Manager II was placed under suspen-n in February/March, 1980 for com-tting serious bunglings for personalns and cheating NCCF of huge valu-e stocks by replacing the entirecks of Cardamom Dryfruitsthe 15th and November, 1979 kept atidustan Cold Storage with the under-ghed bags, (ii) selling good quality ofid Washed in the open market des-; hed to his Centre at Lawrence RoadI Shahdara Oodown's despatch instruc-, s No. 2655 and 2658 both dated thei September, 1979 and 2664 dated thei September, 1979 substituting it with h inferior quality stocks, arid (iii) ving underweighment of 260 Kgs. of IQNDS affecting delivery while toSuper Cooperative Store;
- i) if so, whether thi charge were erly enquired into and what are the findings of the Enquiry Officer; and
- I -whether this officer still continues to i the employment of NCCF in spite is serious involvement; if so, the rea-therefor

IE DEPUTY MINISTER IN THE ISTRY OF FOOD AND CIVIL LIES (SHRI D. L. BAITHA): (a) Sir.

and (c) The N. C. C. F, have re-I that the matter was enquired into ccording to the enquiry report, none 5 charges excepting one for unau-d withdrawal of stocks of dry cardimom, rc-depositing the same

and incurring expenditure in this regard were proved The Officer was exonerated after the issue of a Warning to him to be careful in the discharge of his duties.

to Questions

Removal of Encroachments on Storm water drains in Friends colony, New Delhi

- 3267. SHRI V. GOPALSAMY Will the Minister of URBAN DEVELOPMENT be pleased to state.
- (a) whether Government have recently received complaints regarding blocking of storm water drains and sewer lines and encroachments on car park area of the MIG, DDA Flats complex in A Block, Friends the Residents Welfare Colony from Association; and
- (b) if so, what action has been taken for removal of these encroachments and illegal constructions on the storm water drains and sewer lines and the parking area of the colony?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH); (a) Yes, Sir.

(b) Complaints received weie regarding encroachment by way of chajja projection on the car parking area, boundary wall and by way of filling earth in S. W. drains.

Encroachment of boundary wall and (SW drains was removed immediately. Regarding encroachments by way of chajja projection by the house builder, the matter concerns MCD who was informed by DDA there about on 4. 12. 86 to take immediate action.

Cost of edible oil purchased by STC from abroad

3268. SHRI SHANKER SINH VA-GHELA Will the Minister of POOD AND CIVIL SUPPLIES be pleased to state:

- (a) how much and nl what average rate the State Trading Corporation purchased edible Oil from abroad during the last oil year and what was th? landing price per MT;
- (b) what was the duty paid on an average for each tonne and what were the incidental charges of transportation etc.